

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1919  
ANSWERED ON:17.07.2009  
IMPLEMENTATION OF TH CPC BY STATES  
Vinay Kumar Alias Vinnu Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) whether most of the State Governments have requested the Union Government to share their financial burden in implementation of Sixth Pay Commission's recommendation;
- (b) if so, the details thereof; and
- (c) the decision taken by the Union Government in this regard ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Most State Governments have requested the Government of India for providing financial assistance to share the burden arising out of the implementation of recommendations of 6 Central Pay Commission (CPC). The decision to implement the 6th CPC recommendations for State Government's employees falls entirely within the purview of the State Governments and therefore it is for the State Governments to decide whether or not and the extent to which to implement the recommendations of 6th Central Pay Commission.